

Celebration of International Youth Year

119. SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to state:

(a) what are the special programmes being envisaged by Government in the International Year of the Youth;

(b) whether Government propose to hold any youth festivals in India during this period; and

(c) whether representatives from foreign countries are being invited to attend the Festivals?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) A statement is enclosed.

Statement

Celebration of International Youth Year

1985 has been designaffced by the United Nations General Assembly as International Youth Year with the theme "Participation, Development and Peace". As an active Member State of the UN, Government of India have decided to observe the year in a befitting and appropriate manner. The year is being celebrated in India as the year of the Youth.

Special programmes for observance of the International Youth Year,' *inter, alia*, include:

Observance of the birthday of Swami Vivekananda (12th January) as the National Youth Day.

ii. Observance of January 12 to January 19 as National Youth Week.

iii. Holding of National and International Seminars.

iv. Organisation of National Integration Camps.

v. Organisation of Exhibitions.

vi. Holding of National Sports Festival.

vii. Holding of National Theatre Festival.

viii. Organisation of National Youth Festival.

ix. Setting up of more Youth Hostels.

x. Holding of International Youth Cultural Festival.

xi. Issue of commemorative coins and stamps.

xii. Organisation of special programmes by the National Service Scheme units and the Neimru Yuvak Kendras. xiii. Institution of national youth awards

Representatives from foreign countries will be invited to participate in such of these programmes as considered appropriate.

Shifting of pollution emitting industries from Bombay city

120. SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to state:

(a) whether there is any Central Government plan to shift industries emitting pollution, out of Bombay city;

(b) whether it is a fact that the Maharashtra Pollution Control Board has ordered for the closure of Rash-triya Chemical and Fertilizers plant and other hazardous plants in and around Bombay city; and

(c) whether the Maharashtra Pollution Control Board has withheld "No Objection Certificate" to the second 500 MW power generating unit of the Tata Power Company at Trombay to ensure use of non-polluting fuel?

THE MINISTER OF STATE IN TEK MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) to "(c) Information is being collected and will be laid on Table of the House.